

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 05.03.2021

NOTICE

Take notice that the following matters listed on 10.03.2021 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1244 of 2019	Shalini Singhal & Ors. Vs. Rahul Singh & Ors. With	Suruchi Aggarwal	Rudreshwar Singh-R3 Aditi Sinha-R1 & R2 Aditya Dewan Amit Singh
2.	Comp. App. (AT) (Ins) No. 1249 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
3.	Competition App. (AT) No.113 of 2019 Part Heard	Ashok Suchde Vs. Competition Commission of India	Sumit Jain	Niti Richhariya Navdeep Singh Suhag-R1 Jyoti P. Sahu-R2

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar